

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION (CIVIL) NO.170/00106/2019
IN
ORIGINAL APPLICATION NO.170/00751/2018

DATED THIS THE 26TH DAY OF NOVEMBER, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

R. Mannu,
Technician Gr II/ S&T,
S.W. Railway,
Bangalore.

...Petitioner

(By Advocate Shri K. Shivakumar.)

Vs.

1. Shri A.K. Singh,
General Manager,
South Western Railway,
Hubli-580 020.

2. Shri Asif Hafeez,
Senior Divisional Personnel Officer,
South Western Railway,
Bangalore-560 023.

...Respondents

(By Standing Counsel Shri N. Amaresh for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. Shri N. Amaresh, learned counsel for the respondents submits that they have implemented the order and produces a letter No. B/SG.21/1/Transfer/19 dated 19.11.2019, which we quote:

“SOUTH WESTERN RAILWAY

*Divisional Office,
S&T Department,
Bangalore-570023,*

No. B/SG.21/1/Transfer/19

Dated: 19.11.2019

Sr. DPO/SBC

*Subject: Redeployment of Telephone Operators rendered surplus-
Implementation of Hon'ble CAT, Bangalore's directions in OA.No.*

170/751/2018 dated 06.11.2019

*Ref: 1) Sr.DPO/SBC' Letter No.B/P.535/IX/S&T/T.operators 06.11.201.
2) Sr.DPO/SBC O.O.No.2271/11/2019/IX/S&T dated 06.11.2019.*

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With reference to the above, Sri R. Mannu Tech/I/T/VFR/SBC on Redeployment of Telephone Operators rendered surplus-Implementation of Hon'ble CAT, Bangalore's directions in OA.No.170/751/2018 as Tech/I/ S&T/VFR/SBC is now redeployed and posted as Ticket Examiner in Level-03 in commercial department. He is hereby directed to report to you for further relieving to commercial Department. A copy of his relieving letter from SSE/T/VFR/SBC dated 19.11.2019. With his leave/pass particulars is enclosed herewith for your reference please. His photo identification & specimen signature is given below.

Sr. DSTE/SBC”

5. Therefore, the Contempt Petition is dismissed. Notice discharged. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in CP. No. 170/0106/2019

Annexure-C1: Copy of order dated 26.4.2019 in OA.No.880/2017.

Annexure-C2: Copy of representation dated 16.5.2019.
